

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1236/2015

CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR, HIGH COURT OF JUDICATURE AT ALLAHABAD AND ORS.

Respondent(s)

(with appln. (s) for stay)

WITH

Cr1.A. No. 1235/2015

Cr1.A. No. 1237/2015

(With Appln. (s) for stay and Office Report)

Date : 31/03/2017 This appeal was called on for hearing today.

For Appellant(s) Mr. Shashindra Tripathi, Adv.
 Mr. Debasis Misra, Adv.

For Respondent(s) Mr. Abhishek Chaudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the parties shall be at liberty to file the additional documents, if any, within a period of four weeks. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

(M V RAMESH)
Registrar